

CENTRAL ADMINISTRATIVE TRIBUNAL  
JABALPUR BENCH, JABALPUR

CIRCUIT SITTING AT INDORE

O.A.NO.463/2003

Hon'ble Shri Shanker Raju, Member (J)  
Hon'ble Shri R.K.Upadhyaya, Member (A)

Indore, this the 11th day of August, 2003

Sunil Verma  
s/o Shri Jaipalsingh Verma  
Scientific Officer-E  
Govt. of India  
Department of Atomic Energy  
Centre for Advance Technology  
INDORE (MP). .. Petitioner  
(By Advocate: M.I.Khan)

Vs.

1. Union of India through  
Principal Secretary  
Department of Atomic Energy  
Govt. of India  
New Delhi.
2. Director  
Centre for Advance Technology  
Atomic Energy  
Govt. of India  
Indore.
3. Administrative Officer - III  
Atomic Energy  
Centre for Advance Technology  
Govt. of India  
Indore (MP).
4. Additional Secretary  
Department of Atomic Energy  
Anushakti Bhawan  
C.S.M. Marg  
Mumbai (Maharashtra) ... Respondents

(By Advocate: None)

O R D E R (Oral)

By Sh. Shanker Raju, Member (J)

In view of the Government of India's  
instructions dated 15.10.1999 which envisages grant  
of three advance increments on attaining of higher  
qualifications, representation preferred by the  
applicant though ~~stating~~ <sup>stated</sup> to be under active  
consideration, is not yet ~~been~~ <sup>as</sup> disposed of.

2. In view of the above, the OA is disposed of with a direction to the respondents to consider the claim of the applicant contained in his representation in the light of the instructions ibid by a detailed and speaking order within two months from the date of receipt of a copy of this order. No costs.

Let a copy of this order along with a copy of the OA be sent to respondents.

R.K. Upadhyaya  
(R.K. UPADHYAYA)  
M(A)

S. Raju  
(SHANKER RAJU)  
MEMBER (J)

/rao/

Copy to Shri M. I. Khan Adv.

Indore.

Copy to R/1 to R/4

✓  
14-8-03